

106

**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

T.P No. 385/2017  
C.P No.03/2015

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> February 2018, 10.30 A.M**

|                     |  |   |                     |
|---------------------|--|---|---------------------|
| Name of the Company |  | SFIO -Vs- M/s Greennearth Resources & Projects Ltd. |                     |
| Under Section       |  | 388(B)  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                              | Signature with date |

1 106 RATAN LAL JOSHI RESPONDENT NO. 1 *Signature for R. L. Joshi*  
03/02/2018

2 Ayan De Respondent No. 1 *Ad*  
6/2/18.

3 Surabhi Banerjee, Advocate Respondent no. 16 *Surabhi*  
*Ad*  
6/2/18.

4. G.S.Ramesh Mishra - AR Respondent No - 2 *Ramesh*  
6/2/18

5 Rishi Agarwal Respondent No 3 *Rishi*  
6/2/18

6. Sanjoy Kr Ghosh & Petitioner S. K. Gur  
6/2/18

7. Anubhav Ray on Behalf of Sattwick Majumder Respondent No. 8 *Anubhav Ray*  
6/2/2018

## ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 3, 8, 11 and 16 is present.

In compliance of the order dated 04/12/2017 I am informed from the Office that the Interim Application, which has been filed by the respondent nos. 8 and 11 not at all traced out. Respondent nos. 8 and 11 is directed to give the detail of the Interim Application, i.e., number of the I.A.

Ld. Counsel for the petitioner sought leave to file List of Dates. Prayer is allowed. He is directed to file List of Dates by 27/03/2018.

List it on 27/03/2018 for hearing.

*Sd*

(Jinan K.R.)  
Member (J)